

(b) Does not arise.

(c) The N.T.C. has undertaken techno-economic survey of some of the heavily losing mills with a view to identifying the causes for their poor performance and for taking remedial measures.

**Grant by U.K. for Cargo Ships**

**\*34. SHRI R. V. SWAMINATHAN:  
SHRI O. P. TYAGI:**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether U.K. Government have agreed to give 100 per cent grant for 6 cargo ships;

(b) if so, whether Government have agreed to buy these cargo ships;

(c) if so, the details of the same; and

(d) when the deal is likely to be completed?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) These ships will be purchased out of the UK-INDIA Mixed Projects Grant.

(b) The ships will be acquired by the Shipping Corporation of India.

(c) and (d). The ships are modern cargo liner vessels of about 16,000 DWT each. The Shipping Corporation is expected to finalise the contracts after certain formalities are completed.

**Supply of Nuclear Fuel by U.S.A. to Tarapur Atomic Plant**

**\*35. SHRI CHITTA BASU:  
SHRI JAGDISH PRASAD  
MATHUR:**

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government have since received any communication

from the Government of U.S.A. in respect of the contractual obligation of U.S.A. to supply nuclear fuel to Tarapur Atomic Plant; and

(b) if not what further steps Government propose to take to ensure the supply of nuclear fuel?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) This matter has been the subject of discussion between the two Governments at the diplomatic level. We have the public assurance of the U.S.A. President that the shipment of nuclear fuel will be made available for the Tarapur Reactor. We have learnt that the matter is being processed by the U.S. authorities.

**Handing over of Control of Headworks to Bhakra Management Board**

**\*36. SHRI MOHINDER SINGH SAYIAN WALA:** Will the Minister of ENERGY be pleased to state:

(a) whether he has written back to the Government of Punjab about handing over of control of the three headworks (Rupar, Harike and Ferozepur) to Bhakra Management Board; and

(b) if so, the reaction of that Government and the latest stand taken in the matter?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). The Government of India has, in pursuance of Section 78(1) (c) of the Punjab Reorganisation Act, transferred the Rupar, Harike and Ferozepur Headworks to the Bhakra Beas Management Board. The Government of Punjab have represented against the transfer. The Government of India has reiterated that the transfer is in compliance with the provisions of the relevant section of the said Act.